

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4189

ANSWERED ON:18.05.2006

EXPORT STATUS TO ATF

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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government proposes to treat Aviation Turbine Fuel (ATF) supplies to long distance flights of international carriers as exports;
- (b) if so, the details thereof;
- (c) the time by which the decision is likely to be taken in the matter; and
- (d) the benefits likely to be accrued to the Indian Oil Companies?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

(a) to (c) The oil companies supply ATF, FO, LDO, HSD etc to foreign going aircrafts and foreign going vessels at various airports and sea ports for which foreign convertible currencies/ repatriable rupee are received. As such, these supplies represent sales to foreign customers. By definition, such supplies are deemed exports. Oil companies are already claiming duty drawback on such supplies under Customs Act. They have now requested for advance licence benefit for such supplies. The Ministry has recommended the proposal of oil companies to DGFT for appropriate amendments in Foreign Trade policy.